M/S SHREE RANG MARK TRAVELS LIMITED

("SRMTL" /"TARGET COMPANY" /"TC")

Registered Office: 214, Anil Kunj, Paldi Circle, Paldi, Ahmedabad – 380006, Gujarat and
Corporate Office : 11, Radhamandir Building, 213, Sir Bhalchandra Road, Matunga (E), Mumbai,
Tele Fax : +91-022-24143502; **Email id:** shreerangmark@gmail.com

Advertisement under Regulation 18 (7) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

1. This Advertisement is being issued by Comfort Securities Limited, Manager to the offer, on behalf of Mr. Shib Narayan Das, Acquirer pursuant to Regulation 18 (7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011 in respect of the open offer to acquire shares of the Shree Rang Mark Travels Limited, Target Company. The Detailed Public Statement with respect to the aforementioned offer was made on 15th March 2012 in the Financial Express, Jansatta all editions, Financial Express, Ahemedabad and Prahar, Mumbai edition news papers
2. Offer Price is Rs.5.50/- per Equity Share and there is no revision in the offer price.
3. The Committee of Independent Directors of Target Company has given their comments on the Open offer on 21st May 2012 and it was published on 22nd May 2012 in the same news papers in which the Detailed Public Statement was published i.e in Financial Express, Jansatta all editions, Financial Express, Ahemedabad and Prahar, Mumbai edition news papers
4. It is not a competing offer.
5. The Letter of Offer dated 21st May 2012 has been dispatched to the shareholders on 23rd May 2012.
6. The Letter of Offer along with form of acceptance would also be available at SEBI website (http://www.sebi.gov.in/) . In case of non receipt of Letter of Offer or Form of acceptance, the shareholders can also download from the website of SEBI for applying in the offer. Further, the shareholders have also option in case of non-receipt/non-availability of the form of acceptance, the application can be made on plain paper along with the following details:
   a. physical shares: Name, address, distinctive numbers, folio nos. number of shares tendered
   b. In case of dematerialized shares: Name, address, number of shares tendered/withdrawn, DP name, DP ID, Beneficiary account no. and a photocopy of delivery instruction in "off market" mode or counterfoil of the delivery instruction in "off market" mode, duly acknowledged by the DP in favour of the Depository Escrow Account.
7. All the changes suggested by SEBI in their comments vide letter no. CFD/DCR/AKD/SG/OW/10587/2012 dated May 14, 2012 has been incorporated in the Letter of Offer.

8. Schedule of Activities

Activity	Day and Date
Public Announcement (PA) Date	Wednesday, 7th March 2012
Detailed Public Statement (DPS) Date	Thursday, 15th March 2012
Identified Date	Wednesday, 16th May 2012
Last date for making a competing offer	Tuesday, 10th April 2012
Date when Letter of Offer were dispatched	Wednesday, 23rd May 2012
Date of commencement of tendering period	Wednesday, 30th May 2012
Date of closure of tendering period	Tuesday, 12th June 2012
Date by which the acceptance /rejection would be intimated and the corresponding payment for the acquired shares and /or the share certificate for the rejected shares will be dispatched.	Tuesday, 26th June 2012
Date by which the underlying transaction which triggered open offer will be completed.	Tuesday, 3rd July 2012

Issued by Manager to the Offer on behalf of Mr. Shib Narayan Das, Acquirer

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Comfort Securities Limited
SEBI Registration No. INM 000011328. A-301, Hetal Arch, S V Road, Malad (W), Mumbai - 400064.
Tel. No: +91-22-28449765/28449766 **Fax No.** +91-22-28892527
Contact Person: Mr. Sarthak Vijlani. **Email:** sarthak@comfortsecurities.co.in
Website: www.comfortsecurities.co.in

Place: Mumbai
Date: 28.05.2012

size 12x17cm